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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.06.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A&A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Devangi Kaviya (For Suryanarayana)	PCS	9704630066	D.J.Kaviya

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Nassimha Reddy	Advocate	9603276095	K.N.Reddy.

**ORDER**

PCS for Operational Creditor is present. Today matter is listed today for ordering notice to Corporate Debtor before admission. Shri A.M. Rao, Advocate undertakes to file vakalat for Corporate Debtor.

Therefore, notice is not ordered to the Corporate Debtor. For filing vakalat as well as reply / counter, list the matter on 18.07.2019.

  
Member (J)